

DIVISION BENCH ITEM NO.114
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No.22/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHARGAV BHUSHAN BHUYAN V/S INDIAN CORPORATE COUNSEL ASSOCIATION & ORS
UNDER SECTION	271/272 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Tanmay Sadh, Adv.

: For the Petitioner

NONE

: For the Respondent

ORDER

- 1. Ld. Counsel representing the petitioner present.**
- 2. The Ld. Counsel representing the petitioner seeks and is granted two weeks time to address the further arguments.**
- 3. Let the matter be adjourned for 14th March, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

5th February, 2024

*Bipul Kumar Tiwari
(Stenographer)*